

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.178/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company	Dhiman Saha-Versus-Life Chemicals Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Ashis Kr. Mukherjee Advocate } Petitioner } Mukherjee
13/12/17
2. Mr. Utpal Bose. Sr Adv.
3. Mr. Prantik Garai Adv } For Resp
4. Mr. Kaushik Das Adv } 13/12/17
5. Mr. Debdeep Mukherjee, Adv
6. Ms. Apabrita Saha, Adv } for workers/intervenors
of Resp no.1 Mukherjee
13/12/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Pleadings are complete. By our order dated 24/10/2017 both the parties have been directed to file written submissions. Till date written submissions has not been filed. Both parties are directed to file written submissions within 3

weeks from today with a copy in advance to the opposite party(ies).

List it on 14/02/2018 for arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)